

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) और (ख) संस्थान के कार्य को सुचारू रूप से चलाने की सुनिश्चित करने के लिए सरकार ने विधिवत गठित शासी निकाय की अनुपस्थिति में निदेशक की कार्यावधि 2-3-1977 से बढ़ाकर 30-6-1977 कर दी है।

†[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) To ensure the functioning of the Institute the Government in the absence of a duly constituted Governing Body extended the term of the Director from 2-3-1977 to 30-6-1977.]

#### संस्कृत रचनाओं का प्रकाशन

179. डा० लोकेश चन्द्र : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) 1976-77 के वर्ष के दौरान संस्कृत रचनाओं के प्रकाशन के लिये केन्द्रीय सरकार द्वारा कितनी राशि वितरित की गई ; और

(ख) वितरित की गई कुल राशि में से कितनी राशि प्रकाशकों तथा संस्थानों को दी गई ?

†[PUBLICATION OF WORKS IN SANSKRIT

179. DR. LOKESH CHANDRA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) the amount disbursed by the Central Government for publication of works in Sanskrit during the year 1976-77; and

(b) the amount, out of the total amount disbursed, which was given to publishers and institutions ?]

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सहायता के रूप में रूपए 4.03 लाख की धनराशि खर्च की गई।

(ख) रूपए 3.31 लाख की धन-राशि 23 संस्थानों में और रूपए 72,000 की धनराशि 13 विशिष्ट लेखकों में वितरित की गई। प्रकाशकों में कोई धन-राशि वितरित नहीं की गई।

†[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) A sum of Rs. 4.03 lakhs was spent by way of assistance for publication of works in and connected with Sanskrit language during the year 1976-77.

(b) A sum of Rs. 3.31 lakhs was distributed among 23 institutions and a sum of Rs. 72,000 among 13 individual authors. No amount was distributed to the publishers.]

#### PRICE OF LAND ALLOTTED TO GROUP HOUSING SOCIETIES IN PRITAM PURA

180. SHRI RAGHBIR SINGH GILL : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether it is a fact that the D.D.A. has allotted land in Pritam Pura Delhi to Group Housing Cooperative Societies;

(b) if so, at what price;

(c) at what price and in which year such land was acquired by the D.D.A. for allotment to Group Housing Societies in Pritam Pura, Delhi and what was the cost of development per sq. yd.;

(d) whether these Societies are required to earmark land for construction of internal roads and sewerage etc.; if so, what are the details thereof;

(e) whether it is a fact that the D.D.A. has developed such land before allotment to the Group Housing Societies; and

(f) at what cost the land allotted to the Societies would be available to the members of the Societies ?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) Yes, Sir.